

(2025) 01 KAR CK 0046


Karnataka High Court At Bengaluru

Case No: Criminal Petition No. 3187 Of 2021

Ramakrishna Narasivappa
Nutanpati

APPELLANT

Vs

State Of Karnataka By Halasuru
P. S., Bengaluru Represented By
The Public Prosecutor High
Court Complex Bengaluru 
560001

RESPONDENT

Date of Decision: Jan. 29, 2025

Hon'ble Judges: M G Uma, J

Bench: Single Bench

Advocate: R.D. Pancham, Rashmi Patel

Final Decision: Dismissed

Judgement

M G Uma, J

1. Learned counsel for the petitioner has filed a memo seeking permission of the Court to withdraw the petition.
2. Memo is taken on record.
3. Accordingly, petition is dismissed as withdrawn.